

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF EX-SERVICEMEN WELFARE
LOK SABHA
UNSTARRED QUESTION NO. 1040
TO BE ANSWERED ON 08th December, 2023

WIDOWS OF EX-SERVICEMEN

1040. SHRI SUNIL DATTATRAY TATKARE:

Will the Minister of DEFENCE be pleased to state:

- (a) the total number of widows of ex-servicemen in the country, rank and State/UT-wise;
- (b) whether the Government regularly revises the monthly assistance provided to widows of ex-servicemen and if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has reviewed/proposes to review the various welfare measures presently extended to war widows/families in Armed Forces, if so, the details thereof;
- (d) whether the Government has provided any employment on compassionate ground to war widows/families of defence personnel based on their educational qualifications; and
- (e) if so, the details thereof and if not, the reasons therefor?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

- (a): State-wise data of Widows of Ex-servicemen in the country is at Annexure-I.
- (b): The widows of ex-servicemen are entitled for family pension which is revised under OROP after every five years. The family pension is also linked with dearness relief which is revised after every six months.
- (c): Government reviews the various welfare measures extended to war widows/families in Armed Forces time to time. A list of welfare measures which has been revised recently is at Annexure-II.
- (d) & (e): Yes, Sir. War widows/families are provided employment through schemes of employment through compassionate appointment. Guidelines for compassionate appointment have been issued by DoP&T. Under the scheme, wards/dependents of war widows/martyr are also considered alongwith others as per extant rules. Compassionate appointments have been granted to 32 widows/family members of deceased defence personnel during the year 2022.

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 1040 TO BE ANSWERED ON 08.12.2023 REGARDING “WIDOWS OF EX-SERVICEMEN”.

Sl. No.	State/UT	No. of Widows Registered			
		Army	Navy	Air Force	Total
1	ANDHRA PRADESH	23,587	877	1,388	25,852
2	ARUNACHAL PRADESH	226	0	0	226
3	ASSAM	8,543	66	557	9,166
4	BIHAR	10,469	541	778	11,788
5	CHHATTISGARH	1,433	35	75	1,543
6	DELHI	10,362	1,262	2,405	14,029
7	GOA	267	156	54	477
8	GUJARAT	4,376	90	583	5,049
9	HARYANA	47,224	3,620	2,702	53,546
10	HIMACHAL PRADESH	38,490	508	369	39,367
11	JAMMU & KASHMIR	21,638	53	199	21,890
12	JHARKHAND	4,364	227	210	4,801
13	KARNATAKA	26,526	716	2,498	29,740
14	KERALA	58,617	2,843	8,047	69,507
15	MADHYA PRADESH	11,244	238	428	11,910
16	MAHARASHTRA	60,994	1,559	2447	65,000
17	MANIPUR	2,077	26	10	2,113
18	MEGHALAYA	1,361	34	45	1,440
19	MIZORAM	2,658	16	25	2,699
20	NAGALAND	937	0	2	939
21	ODISHA	4,036	156	317	4,509
22	PUNJAB	60,261	4,236	9,756	74,253
23	RAJASTHAN	43,394	498	773	44,665
24	SIKKIM	412	3	1	416
25	TAMIL NADU	54,520	1,012	3,332	58,864
26	TRIPURA	660	18	27	705
27	TELANAGANA	5,710	207	1,155	7,072
28	UTTARAKHAND	48087	397	440	48,924
29	UTTAR PRADESH	59,053	4,634	5,128	68,815
30	WEST BENGAL	12052	617	1,710	14,379
31	ANDAMAN & NICOBAR	171	17	4	192
32	CHANDIGARH	1870	84	686	2,640
33	PUDUCHERRY	740	24	79	843
34	LADAKH	889	0	4	893
	Total	6,27,248	24,770	46,234	6,98,252

ANNEXURE-II REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 1040 TO BE ANSWERED ON 08.12.2023 REGARDING “WIDOWS OF EX-SERVICEMEN”.

Sl. No.	Scheme	Previous Amount	Last Revised Amount	Date of last revision
1.	Ex-gratia causality (Fatal) provided via Armed Forces Battle Casualties Welfare Fund a. Fatal b. Disability 60% and above c. Invalidated out due to disability d. Disability less than 60%	Rs. 2 lakh Rs. 2 lakh Rs. 2 lakh Rs. 1 lakh	Rs. 8 lakh Rs. 8 lakh Rs. 8 lakh Rs. 4 lakh	06 th May, 2020.
2.	100% Disable Children Grant	Rs. 1000/- per month	Rs. 3000/- per month	09.07.2021
3.	Orphan Grant	Rs. 1000/- per month	Rs. 3000/- per month	29.07.2022
4.	Medical Grant	Rs. 30,000/- per annum	Rs. 50,000/- per annum	11 th August, 2023
5.	Serious Disease Grant	Rs. 1,25,000/- per annum	Rs. 1,50,000/- per annum	
6.	Vocational training grant	Rs. 20,000/- One time	Rs. 50,000/- One time	
7.	Cost of books/stationery	Rs. 1000/- per annum per student	Rs. 2000/- per annum per student	
8.	Cost of uniform	Rs. 1700/- (during first year and Rs. 700 for subsequent years)	Rs. 2000/- per annum per student	These allowances are revised in each Pay Commission and the last revision came in force w.e.f 01 st July, 2017. These allowances shall go up by 25% each time DA rise by 50%.
9.	Clothing	Rs. 500/- (during first year and Rs. 300 for subsequent years)	Rs. 700/- per annum per annum	
